

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 12th **Day of July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/466/2012

Sunil Babu

..... **Applicant**

By Advocate: None

Versus

1. Union of India & Ors. **Respondents**

By Advocate: Shri L.S. Kushwaha proxy counsel to Shri D.D. Srivastava

O R D E R

List revised. None present for applicant. Shri L.S. Kushwaha proxy counsel to Shri D.D. Srivastava, Advocate is present for respondents.

2. Record reveals that nobody was also present on the last date. It appears that applicant has lost interest to pursue the matter. Accordingly, Original Application is dismissed in default of the applicant and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil